

(5)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/218/2020
PETITION NUMBER : CP/39/2019
NAME OF THE PETITIONER(S) : JAYAVELU
NAME OF THE RESPONDENT(S) : AALTA TOOLS AND DESIGNS PVT LTD & 4 ORS
UNDER SECTION : RULE 11 OF NCLT

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	E. B. SURESH PRASAD	Counsel for R2 to R4	
2.	A. PALANIAPPAN	Counsel for Pet	

ORDER

Due to administrative exigencies in relation to sitting in Bench-II, the matter could not be taken up today. Post this matter on **16.04.2020.**

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)